

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
QUESTION NO06.12.2010
ANSWERED ON
ST STATUS TO MEDARA COMMUNITY .

2928

SHRI SYED AZEEZ PASHA

Will the Minister of COALTRIBAL AFFAIRS be pleased to state :-

- (a) whether Government has been receiving demands and representation from the Medara community of Andhra Pradesh to give them Scheduled Tribe status;
- (b) whether it is a fact that a study by the Anthropological Survey of India has also been done and the report submitted to the Government;
- (c) the status of the demand;
- (d) whether there is any mechanism with the Government to study and act on such demands; and
- (e) the steps proposed to study the demands of the community including that for parity with their co-Medaras in other States ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A CHAUDHARY)

(a) to (e) :Yes, Sir. These have been referred to the State Govt. of Andhra Pradesh for their comments/views, as required under Article 342 of the Constitution and as per modalities approved by the Government of India on 15.6.1999 and revised on 25.6.2002 for deciding claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists.